

(d) the details of the work undertaken so far for four laning of NH-31, district-wise;

(e) whether Government is aware of the large number of potholes on NH-31 from Bharouli to Ballia City; and

(f) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) to (d) Yes, Sir. The feasibility study/DPR for Ghazipur to Manjhighat stretch has been initiated. As such, the details such as funds, work undertaken etc. cannot be indicated for Ghazipur-Manjhighat stretch.

The work for 4-laning of Chhapra-Hajipur section including 2-lane Chhapra bypass has been initiated. The physical progress for this stretch is 75% with scheduled completion date as June, 2019. The total fund released and utilised for this project during year 2017-18 and 2018-19 till now is approximately ₹ 50 crores and ₹ 27 crores approximately.

(e) and (f) The stretch between Bharouli to Ballia has been repaired and overlay has been provided during November and December, 2018.

Airstrips on NHs

2807. SHRIMATI AMBIKA SONI:

DR. T. SUBBARAMI REDDY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government is planning to set up emergency landing airstrips on the National Highways across India;

(b) if so, the purpose and details thereof;

(c) the total cost in setting up of these airstrips;

(d) whether the work of site survey and inspection has been completed; and

(e) by when these airstrips are likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) and (b) Yes, Sir. The Ministry is planning to set up emergency landing airstrips on National Highways considering requirement of National Security and Logistics necessities in case of emergencies.

(c) and (d) The work of site survey and inspection as well as the planning and bidding of the Emergency Landing Facilities (ELFs) are at different stages. The details of cost and work at different sites are given in Statement (*See below*).

(e) The completion period of work has been kept as 08 months.

Statement

Details of cost and work at different sites

Sl. No.	Proposed stretches by Air HQ	Remarks	Estimated Cost (₹ in crore)
1	2	3	4
1.	Bijbehera and Chinar Bagh	Bids are being issued	Yet to be finalised
2.	Banihal-Srinagar	Kept on hold after discussion with local IAF Unit	Yet to be finalised
3.	NH-10 Hisar-Sirsa bypass, opp. Kalpana Chawla group of Colleges	No action initiated	-
4.	NH-71 South at Sangrur between Dogal-Dirba.		-
5.	NH-10 South of Sanwant Khera on Mandi Dabwali to Odhan		-
6.	Kharagpur and Keonjhar	Kept on hold after discussion with local IAF Unit	Yet to be finalised
7.	Islampur and Kishanganj (NH-31)	No action initiated	-
8.	Kharagpur and Balasore	Bids due on 19.1.2019	97.51
9.	NH-37 Near Barakhat (67 km. from Jorhat)	No action initiated	-
10.	NH-37 Near Sibsagar (40 km. from Jorhat)		-
11.	NH-39 - 2553M/9342E (Near Dimapur)	No action initiated	-

1	2	3	4
12.	NH-39-2626N/9355E (Near Golaghat)		-
13.	Tinsukia Bypass		-
14.	Digna and Chatarpur	-	
15.	Rampur and Kathgodam	Not feasible	-
16.	Lucknow and Agra Expressway	Operational	-
17.	Lucknow and Balia Expressway	Developed	-
18.	Lucknow and Varanasi	Not feasible	-
19.	Nachna and Ramgarh	No action initiated	-
20.	Phalodi and Jaisalmer	Kept in abeyance due to wildlife issue	48.16
21.	Barmer and Jaisalmer	Kept in abeyance due to land issues	36.87
22.	Dwarka and Maliya	Bids accepted	83.22
23.	Gandhav and Bakhasar	No action initiated	-
24.	Stretch between Vijaywada and Rajahmundry (closer to Vijayawada)	Not feasible	-
25.	Chennai and Puducherry (Closer to Puducherry)	LOA being issued	89.52
26.	Kodikkarai and Ramanathpuram (closer to Ramanathpuram)	State Government has expressed inability to handover highway till 2021	Yet to be finalised
27.	Nellore-Ongole	Bids accepted	79.84
28.	Ongole-Chilakaluripet	LOA being issued	75.18
29.	Tada and Chilakaluripet	Not feasible	-

Ban on sale of liquor and alcohols alongside National Highways

2808. SHRI DHARMAPURI SRINIVAS:

SHRI T. G. VENKATESH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has received any directions from Supreme Court to